

Monthly Disposal Statement of Hon'ble President/Members

January, 2019

DELHI BENCH

NAME	APPEAL DISPOSED
HON'BLE JUSTICE SH. DILIP GUPTA	12
ANIL CHOUDHARY M(J)	62
BIJAY KUMAR M(T)	47
RACHNA GUPTA M(J)	53
C.L.MAHAR M(T)	12
Total	186

MUMBAI BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA M(J)	110
C J MATHEW M(T)	74
S.K.MOHANTY M(J)	72
SANJIV SRIVASTAVA M(T)	24
P.ANJANI KUMAR M(T)	18
AJAY SHARMA M(J)	66
Total	364

CHENNAI BENCH

NAME	APPEAL DISPOSED
MADHU MOHAN DAMODAR M(T)	116
SULEKHA BEEVI CS M(J)	111
P DINESHA M(J)	29
Total	256

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY M(J)	119
V.PADMANABHAN M(T)	38
Total	157

AHMADABAD BENCH

NAME	APPEAL DISPOSED
RAMESH NAIR M(J)	134
RAJU M(T)	90
Total	224

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG M(J)	97
Total	97

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL M(J)	57
Total	57

HYDERABAD BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN M(J)	109
P. V. RAO M(T)	51
Total	160

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL G. SHAKKARWAR M(T)	79
ARCHNA WADHWA M(J)	128
Total	207

Grand Total: 1708